

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.656/2015.

Date of Decision: 15.11.2018.

CORAM:HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)
HON'BLE SHRI R.N. SINGH, MEMBER (J)

Shri Abdul Salam S/o Mohammed Yunus,
 Age 56 years, working as Peon/Hamal (Gr.D)
 In Vigilance Branch of General Manager's
 Office, 2nd Floor of GM Office Bldg., Central
 Railway, Mumbai CST, Mumbai 400 001.
 R/at Room No.110, Galli No.3, New Shastri Nagar,
 Vashinaka, Chembur, Mumbai 400 074. ***Applicant***
(By Advocate Shri D.N. Karande)

VERSUS

1. Union of India, Through the
 General Manager, Central Railway,
 2nd Floor of General Manager's Office,
 CST Mumbai 400 001.
2. Chief Personnel Officer, Central Railway,
 1st Floor of General Manager's Office,
 CST, Mumbai 400 001. ***Respondents***
3. Shri Kalish Chandra Sahu,
 Working as Jr. Clerk-cum-Typist in the
 office of General Manager, 2nd Floor,
 Central Railway, CST, Mumbai 400 001.
4. Shri Raghavendra Singh Rathore,
 Working as Jr. Clerk-cum-Typist, in the
 Office of General Manager, Central Railway,
 CST, Mumbai – 01.
5. Smt. Manish Sunil Mohitkar, working as
 Jr.Clerk-cum-Typist, in the office of Chief
 Personnel Officer, Central Railway, 1st Floor of
 G.M.'s office building, CST Mumbai 400 001.
6. Shri Shivaji Y. Doddamane working as
 Jr. Clerk-cum-Typist in the office of Chief
 Personnel Officer, Central Railway, 1st Floor

of GM's office Bldg., CST, Mumbai 400 001.

7. Ms. Hema Vijaykumar Sharma,
Working as Jr. Clerk-cum-Typist in MPP Section
of Chief Personnel Officer, Central Railway,
1st Floor of GM's Office Bldg., CST, Mumbai 01.
8. Shri Ramesh Babu Chougule, working as
Jr. Clerk-cum-Typist in Statistical Branch of
General Manager, in FA&CAO's Office Bldg.,
CST Mumbai 400 001.
9. Shri Vinod Kumar Singh, working as
Jr. Clerk-cum-Typist in S & T Section of Chief
Personnel Officer, Central Railway, 1st Floor of
GM's office Bldg., CST, Mumbai 400 001.
10. Shri Narendra Chandrabhanji Ingale,
working as Jr. Clerk-cum-Typist in Statistical
Branch of General Manager, in FA&CAO's
Office Bldg., CST Mumbai 400 001.
11. Shri Ravindra Bhagwan Patil,
working as Jr. Clerk-cum-Typist in Electrical
section of Chief Personnel Officer,
Central Railway, 1st Floor of GM's Office Bldg.,
CST Mumbai 400 001.
12. Shri A. Gangachalam, Jr. Clerk-cum-Typist in
GM's office, Central Railway, 1st Floor of GM's
Office Bldg., CST, Mumbai 400 001....***Private Respondents***
(By Advocate Shri V.D. Vadhavkar-R 1 & 2)

ORDER (Oral)

Per : Shri R.N. Singh, Member (J)

After arguing for sometime, learned
counsel for the applicant, under
instructions from the Applicant who is also
present in Court, seeks permission to
withdraw the OA with liberty to make a
detailed representation to the competent
authority for redressal of his grievances

raised in the present OA.

2. Learned counsel for the applicant further submits that the Tribunal may direct the respondents to consider his such representation and pass a reasoned order thereon within a reasonable time. In the facts and circumstances, permission is granted to the applicant to withdraw the OA and to prefer a detailed representation to the competent authority under the respondents.

3. In view of the above, the OA is dismissed as withdrawn with liberty to the applicant to prefer a detailed representation within fifteen days from the date of receipt of certified copy of this order and in case such representation is received by the respondents, the same shall be considered by them and disposed of by passing a reasoned and speaking order thereon within eight weeks of receipt of such representation. We make it clear that such liberty does not indicate our opinion on the merits of the claim of the applicant.

4. In the facts and circumstances, MA No.931/2015 also stands dismissed as withdrawn. No order as to costs.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.